

Fertilizer Industry Sliding Towards Crisis

*109. SHRI NAWAL KISHORE SHARMA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether his attention has been invited to the news which appeared in the Indian Express dated the 30th October, 1980 to the effect that a strange malaise seems to be plaguing the multi-billion rupee fertilizer industry which is fast sliding towards an acute crisis with the result that production has gone down, costs have increased and projects have been delayed; and

(b) if so, the reaction of Government thereto and the steps taken or proposed to be taken to improve the situation?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir. Government have seen the report in question.

(b) It is not correct to say that a strange malaise is plaguing the fertilizer industry or that the industry is sliding towards an acute crisis, as mentioned in the report. Production of fertilizers has, however, been seriously affected for the last one year on account of power cuts and constraints in the movement of adequate feedstock and inputs to some of the fertilizer plants in the wake of Assam agitation.

The position has recently shown improvement. The power cuts/restrictions have been removed by all State Governments and alternative arrangements have been made to supply feedstock to most of the fertilizer plants which suffered production losses in the past on this account. However, in view of the direct and indirect effects of the Assam agitation, there are still shortfalls in the supply of feedstock to some fertilizer plants.

Regularisation of Capacities in Drug Industry

*110. SHRI S. M. KRISHNA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) whether the regularisation of the capacities in the drug industry both in the case of foreign companies and the Indian, Public Sector and M.R.T.P. Companies has run into difficulties because of the two separate decisions taken by Government being at complete variance;

(b) what are the parameters laid down for the regularisation of installed capacity *vis-a-vis* the licensed capacity;

(c) the names of companies—both foreign and Indian which have exceeded production over and above their licensed capacity; and

(d) the manner in which Government propose to regularise the matter?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a), (b) and (d). Based on the recommendations of the Hathi Committee, Government announced its decision to regularise excess production over the licensed capacity at the highest level of production achieved in any year during the three year period ending March 31, 1977 subject to certain stipulations. This decision is contained in paragraphs 27.3 to 36 of the Drug Policy Statement, a copy of which was laid on the Table of the Lok Sabha on 29th March, 1978 by the then Minister of Petroleum, Chemicals and Fertilizers. The Department of Industrial Development have announced in August, 1980 Government's policy in certain selected industries of importance to the national economy and those engaged in the production of articles of mass consumption (this list includes the drugs and pharmaceuticals industry), to

recognise installed capacity as of September, 1980 where it is in excess of licensed capacity, subject to certain conditions. The implications of this decision in so far as it relates to drugs are being examined.

(c) Out of 139 units which were addressed to furnish requisite data

for determining if there has been production in excess of licensed capacity, 114 units have so far replied. A Statement indicating the names of companies out of these 114 which have exceeded production over the licensed capacity in one or more bulk drugs during the three year period ending March 31, 1977, is enclosed.

Statement

Sr. No.	Name of the Company
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1. M/s. Atul Products Limited.
 2. M/s. Syabiotics Limited.
 3. M/s. Bengal Chemical & Pharmaceutical Works Ltd.
 4. M/s. Sarabhai M. Chemicals.
 5. M/s. Roche Products Limited.
 6. M/s. Boehringer-Knoll Limited.
 7. M/s. German Remedies Limited.
 8. M/s. Cyanamid India Limited.
 9. M/s. Searle India Limited.
 10. M/s. Sandoz India Limited.
 11. M/s. Duphar Inter-fran Limited.
 12. M/s. Dey-So-Chem Limited.
 13. M/s. Chowgule & Company (Hind) Pvt. Limited.
 14. M/s. Haffkin Bio-Pharmaceuticals Limited.
 15. M/s. Unichem Laboratories.
 16. M/s. Curewell (India) Limited.
 17. M/s. Glaxo Laboratories (I) Limited.
 18. M/s. Pfizer Limited.
 19. M/s. Standard Pharma.
 20. M/s. Ciba-Geigy of India Limited.
 21. M/s. Geoffrey Manners India Limited.
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S. No.	Name of the Company
22.	M/s. Organon (I) Limited
23.	M/s. Hoechst Pharmaceuticals Limited
24.	M/s. Wyeth Laboratories
25.	M/s. Burrough's Wellcome (I) Limited
26.	M/s. Sahrid Geigy of India Limited
27.	M/s. Parke Davis India Limited
28.	M/s. Mutha Pharmaceuticals
29.	M/s. Bayer (I) Limited
30.	M/s. May & Baker India Limited.

Short Supply of Life-saving Drugs

*111. SHRI K. A. RAJAN:

SHRI C. CHINNASWAMY:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that most of the life saving drugs are in short supply in the metropolitan cities of Bombay, Calcutta, Delhi and Madras;

(b) if so, the names of drugs in short supply and reasons therefor; and

(1) Chloromycetine Capsules/syrup	Parke Davis
(2) Chlorestrep capsules/syrup	Parke Davis
(3) Aldomet Tablet	Merck Sharp & Dhome
(4) Thyroid tablets	Burrough's Wellcome
(5) Dapsone tablets	Do.
(6) Thalazole tablets	May & Baker
(7) Enteroquinol	East India
(8) Syntocinon Injection	M/s. Sandoz
(9) Methergin Injection	M/s. Sandoz

(c) steps taken by Government in this matter?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Shortages of specific brand formulations have been periodically reported from different areas including the metropolitan cities of Bombay, Calcutta, Delhi and Madras.

(b) The major specific brand formulations reported in short supply from some of the above mentioned metropolitan cities during October, 1980 are as follows:—